

The High Court of Gujarat
Ahmedabad
Date: 14/08/2026

NOTICE

HCG-03/2026

It is hereby notified that **on 17.08.2026;**

- (1) Hon'ble Mr. Justice A. Y. Kogje would not be available.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Hlesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A. Y. Kogje and Hon'ble Ms. Justice Nisha M.Thakore.)
- (3) Hon'ble Ms. Justice Nisha M. Thakore would sit Single and take up the matters at Sr. No. **88** to Sr. No. **138** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice M.R.Mengdey.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)